

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.176 /(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

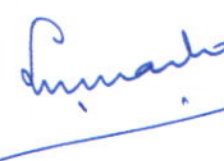
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Deepweld Agencies
V/s.
Vidhyavasini Steel Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. S.R. Muraslea Adv. for Petitioner


COMMON ORDER

T.C.P. No. 176/I&BC/NCLT/MB/MAH/2017

T.C.P. No. 177/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of the Petitioner is present.
2. Seeking adjournment. The matter is adjourned to **05.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)